

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 185 of 2019

IN THE MATTER OF:

Ravi Kumar Distilleries Ltd. & Ors.

...Appellants

Versus

Comfort Intech Ltd. & Ors.

...Respondents

Present:

For Appellants: Mr. Mohan Parasaran, Sr. Advocate with Mr. Ravi Raghunath, Ms. Aakashi Lodha and Ms. Aditi Dani, Advocates

For Respondents: Mr. V. Seshagiri and Ms. Shubhangi Mehrish, Advocates

With

Company Appeal (AT) No. 201 of 2019

IN THE MATTER OF:

Comfort Intech Ltd.

...Appellant

Versus

Ravi Kumar Distilleries & Ors.

...Respondents

Present:

For Appellant: Mr. V. Seshagiri and Ms. Shubhangi Mehrish, Advocates

For Respondents: Mr. Mohan Parasaran, Sr. Advocate with Mr. Ravi Raghunath, Ms. Aakashi Lodha and Ms. Aditi Dani, Advocates for R-1 & 2.

ORDER

29.08.2019: Due to paucity of time these matters could not be taken up.

Post these appeals 'for admission (after notice)' on **18th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthy Narahari]
Member (Technical)